F.No. 01(03)/Roster/CESTAT/2023 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.02.2023

ORDER NO. 42 of 2023

Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for CESTAT. New Delhi from 20.02.2023 to 24.02.2023 as follow

PERIOD	CORAM	WORKS ASSIGNED
From 20.02.2023 to 24.02.2023	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order

(Bineesh Kumar K. S.)

Registrar

SPS to Hon'ble President/Member, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Ahmedabad/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023 Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.02.2023

ORDER NO. 43 of 2023

Hon'ble President is pleased to partially modify the roster order no. 20 of 2023 for **CESTAT**. **New Delhi** on **17.02.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 17.02.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax
		Division Bench matters

Note:

- 1. The Single Member cases listed before Ms. Rachna Gupta, Hon'ble Member (Judicial) will be taken by Mr. Anil Choudhary, Hon'ble Member (Judicial).
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

(Bineesh Kumar K. S.) Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar